

Coffee	-	2.7
Sugar	-	0.2
Khandsari	-	3.5
Gur	-	8.3
Gingelly Oil	-	3.3
Groundnut oil	-	0.5
Rice Bran oil	-	14.0
Cement	-	2.8
GLS Lamps	-	3.1
Salt	-	2.0
Onions	-	8.3

**Cancellation of Licences of FPS and
Kerosene Depots**

3229. SHRI TEJ NARAYAN SINGH:
Will the PRIME MINISTER be pleased to state:

(a) whether the licences of Fair Price Shops and Kerosene depots cancelled by the Department of Food and Supplies, Delhi Administration during the Gulf War have been reinstated after completing the departmental enquiry;

(b) if so, whether the charges levelled in these cases have been established;

(c) if not, whether the cases pending in the courts of law in respect of those shops and depots have also been withdrawn;

(d) if not, the reasons therefor; and

(e) whether the Government propose to withdraw those cases?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUD-DIN AHMED): (a) and (b). Delhi Administration has reported that only in one case, where the authorisation was cancelled the penalty was reduced to imposition of forfeiture of security deposit, after hearing of the case by the Licensing Authority in remand proceedings. The charges have been established.

(c) to (e). The criminal and department proceedings started against licences are mutually exclusive and independent of each other. There is no proposal by Delhi Administration to withdraw the prosecutions launched in court against any of the offenders.

[Translation]

Amount From Slum Dwellers by DDA

3230 SHRI SHIV SHARAN VERMA:
Will the Minister of URBAN DEVELOPMENT be pleased to refer the reply given on August 5, 1991 to Unstarred Question No. 1658 regarding amount for slum dwellers by Delhi Development Authority and state:

(a) whether the information regarding the funds approved by Delhi Development Authority for the people living in slum colonies has been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Does not arise.